#### COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA NOs. 473 & 474 OF 2017 IN DFR NO. 1584 OF 2017

Dated: 26<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

## In the matter of :

Damodar Valley Power Consumers' Association ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

### <u>ORDER</u>

#### IA NOs. 473 OF 2017 & 474 OF 2017

(Applns. for leave to file the appeal and Condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 22.08.2017. Dasti, in addition, is permitted.

List these applications on <u>22.08.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt